

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.11488 of 2017

(Arising out of OIO-AHM-EXCUS-003-COM-001-17-18 dated 11/05/2017 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD-III)

Shri Manish C Patel

.....Appellant

Director Of Alicid Organic Industries Ltd.

Plot No. 207-208, Village-Hanumant Henduva, Opp. Gujcomasol, Near Khari River, Highway,

Post: Palavasna,

Mehsana, Gujarat

VERSUS

C.C.E. & S.T.-Ahmedabad-iii

.....Respondent

Custom House... 2nd Floor,

Opp. Old Gujarat High Court, Navrangpura,

Ahmedabad, Gujarat - 380009

APPEARANCE:

Shri J.C Patel & Shri Rahul Gajera, Advocates for the Appellant

Shri Ghanshyam Soni, Joint Commissioner (Authorized Representative) for the Respondent

CORAM:

HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. RAJU

DATE OF HEARING: 07.07.2022

DATE OF DECISION :02.08.2022

RAMESH NAIR

The appeal is disposed of. For order, see order of Excise Appeal No 11487 of 2017.

**RAMESH NAIR
MEMBER (JUDICIAL)**

**RAJU
MEMBER (TECHNICAL)**

Geeta